

**In the Court of HHJ Shri.R.N. Sadrani,**  
**Court 10, Addl.Sessions Judge**  
**Criminal Cause List Dated 26.06.2020**  
**BOARD OF C.R. No. 10**

<b>Sr. No.</b>	<b>Case No.</b>	<b>Parties Name</b>	<b>Stage</b>
1.	ABA 441/20	Hansa Jessani V/s State	Hrg
2	Cri B.A. 888/20	Sanoj Kumar V/s State-Khar	Hrg.
3	SC 69/18	Email of Shivnath @ Raju Chetu Sonkar in SC 69/18	Hrg.
4	SC 980/15	Email of Dinesh Ramesh Chavan @ Sanny in SC 980/15	Hrg.
5	SC 382/19	Email of Pranit Joma Bhoir in SC 382/19	Hrg.
6	SC 830/15	Email of Geeta @ Simran Firoj Sayyed in SC 830/15	Hrg.
7	SC 406/20	Email of Vibhor V Ayyar in Sc 406/20	Hrg.
8	SC 727/09	Email of Muhammed Musa Mansoor Ahmed Nanku in SC 727/09	Hrg.
9	SC 247/20	Email of Bhaskar Johnpeter in SC 247/20	Hrg.
10	SC 382/2019	Email of Sachin D. Pawar in SC 382/19	Hrg.
11	SC 225/18	Email of Mohd Rais F Shaikh in SC 225/18	Hrg.
12	SC 713/19	Email of Umesh @ Thankur Ashok Singh in SC 713/19	Hrg.
13	SC 382/19	Email of Mahesh P. Bhoir in SC 382/19	Hrg.

14	SC 713/19	Email of Jitendra Bandish V Mishra in SC 713/19	Hrg.
15	SC 226/16	Email of Wasim Akram Anwar Pardeshi in SC 226/16	Hrg.